

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 943 of 2020

IN THE MATTER OF:

M/s. Pitti Coal Company

...Appellant.

Versus

M/s. Mahalaxmi Continental Ltd. & Ors.

...Respondents.

Present:

For Appellant: Mr. Kushagra Bansal, Advocate.

**For Respondent: Mr. Tanmay Thomas and Mr. Anand Varma,
Advocates for R-1 to R-5.**

ORDER
(Virtual Mode)

25.03.2021 Learned Counsel for the Appellant says that he has done e-filing of the brief Written-Submissions. He seeks time to file Hard-Copy. The same may be filed within a week.

List the Appeal 'For Admission (After Notice)' Hearing on **07th May, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)